

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA-217 of 2015 in
Appeal No. 44 of 2014**

Dated: 21st August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Dakshin Haryana Bijli Vitran Nigam Ltd. & Ors. Appellant (s)
Versus
GMR – Kamalanga Energy Ltd. & Ors. ... Respondent (s)
GRM – Kamalanga Energy Ltd. ...Appellant/R-1**

Counsel for the Appellant(s) : Mr. G.Umapathy
Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Vishrov Mukerjee
Mr. Rohit Venkat for R.1

Mr.K.S. Dhingra
Mr. Karan for R.5

ORDER

**IA-217 of 2015
(Appl. for early hearing)**

List along with the main Appeal.

**(T. Munikrishnaiah)
Technical Member
Ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**